

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

CP(C) 180/00079/2017  
in  
ORIGINAL APPLICATION NO. 180/00179/2015

Monday, this the 13<sup>th</sup> day of August, 2018

**CORAM**

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Sasikumar.S, aged 63, S/o.S.Sreedharan  
Deputy Director – Admn: (Retired)  
Sree Chitra Tirunal Institute for Medical Sciences & Technology  
Medical College P.O, Thiruvananthapuram – 695 011  
Residing at Sreedhar Bhavan, Mavarthala, Kallampally  
Medical College Post, Thiruvananthapuram – 695 011       ...       **Petitioner**

**[By Advocate Mr.Vishnu S Chempazhanthiyil]**

V.

Dr.Asha Kishore  
(Age & Father's name not known to the petitioner)  
The Director, Sree Chitra Tirunal Institute for Medical Sciences &  
Technology, Medical College (PO), Thiruvananthapuram-695 011 .....       **Respondent**

**(By Advocate Mr.T.R.Ravi)**

This application having been finally heard on 13.08.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

**Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

The controversy in this Original Application is owing to the contention raised by the petitioner that the enhancement from Rs.1500/- to Rs.2000 has been an enhancement in pay whereas the respondents state that this is in the form of additional allowance for discharging additional duties as Deputy Director. In view of the reply statement filed by the respondents it can be inferred, in so far as the question before the Tribunal is concerned, the order has

been substantially complied with. Hence CP(C) is closed. Notices stand discharged.

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure P-1 - True copy of the order dated 9.6.2015 in O.A No.180/00179/2015 of this Tribunal

Annexure P2 - True extract of FR 35

Annexure P3 - True copy of the order No.P&A.III/PF.203/SCTIMST/2016 dated 25.7.2016 issued by the 1<sup>st</sup> respondent

Annexure P4 - True copy of order dated 9.8.2016 in M.A No.708/2016 in O.A No.179/2015 of the Tribunal

Annexure P5 - True copy of the representation dated 20.1.2017 to the 1<sup>st</sup> respondent

Annexure P6 - True copy of representation dated 4.2.2017 to the 1<sup>st</sup> respondent

Annexure P7 - True copy of order No.P&A IV/PF-203/1/SCTIMST/2017 dated 7.3.2017 issued by the 1<sup>st</sup> respondent

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